

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 363 OF 2018 IN**  
**DFR NO. 718 OF 2018**

**Dated: 27<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
For Mr. Anay Sharma  
Mr. Abhinav Srivastava

Counsel for the Respondent(s) : Mr. Deep Rao for R-2

**ORDER**

The learned counsel, Mr. S. Venkatesh appearing for the Appellant submitted that the matter may kindly be listed on 02.04.2018 to comply with the order of this Hon'ble Tribunal dated 15.03.2018.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter on **02.04.2018**, as requested.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

*js/vt*